

1167. [Transferred to 10th August, 1978]

**Renovation of old tanks and lift irrigation Schemes for hilly areas**

1168. SHRI B. SATYANARAYANA REDDY:

SHRI RAMESHWAR SINGH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state;

(a) whether the Central Government have taken any steps for the renovation of old tanks in the country recently;

(b) if so, what is approximate number of such tanks, State-wise;

(c) whether the Central Government have initiated any scheme for lift irrigation, especially in hilly regions, high plateau lands and drought affected areas of the country with particular reference to Mirzapur District in U.P. and to Andhra Pradesh; and

(d) if so, what are the details in this regard; State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Renovation of old tanks forms an important item of the normal State Minor Irrigation Programme. This matter was discussed at the instance of the Central Government at the Third Conference of the State Irrigation Ministers held in November, 1977. On the basis of the Resolution passed at this Conference, the State Government have been advised as follows:—

“A programme for systematic renovation and modernisation of tanks be formulated after careful investigations and the same be implemented on a priority basis to regain the lost irrigation potential at the earliest”.

(b) Information about the number of tanks requiring renovation is not available.

(c) Central Government have initiated Hill Area Development Scheme

for the development of hill areas covering two pilot projects in the districts of Pauri Garhwal and Tehri Garhwal in Uttar Pradesh and another scheme called Drought Prone Area Programme for the development of drought affected areas. Lift Irrigation Schemes are eligible to get finances under this programme. Parts of Mirzapur district in U.P. and parts of Chittor, Cuddapah, Mahbubnagar, Nalgonda and Prakasam districts and full districts of Anantpur and Kurnool district in Andhra Pradesh are covered under this programme.

(d) Specific details of Lift Irrigation Schemes covered under this programme in different States are not available.

**Allotment of accommodation to employees of the I.C.A.R.**

1169. SHRI M. R. KRISHNA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the employees of the Indian Council of Agricultural Research, New Delhi, are eligible for the allotment of Government accommodation out of the General Pool;

(b) whether it is a fact that applications were invited for allotment of accommodation from such employees during the years 1976 and 1977;

(c) whether any allotment was made to the applicants, if not, what are the reasons therefor;

(d) whether fresh applications have been invited from the employees of the Council for allotment of Government accommodation out of the general pool; and

(e) if so, whether they will be given accommodation in the normal course?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Only permanent employees of the I.C.A.R., New Delhi